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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

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**COMPANY APPLICATION NO. :**

**PETITION NUMBER** :CP/12/2017

**NAME OF THE APPLICANT** :L&T SOUTH CITY PROJECTS LTD

**UNDER SECTION** :14(1)

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<b>S.No.</b>	<b>Name (in Capital)</b>	<b>Represented by</b>	<b>Signature</b>
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Pawan Shabakh  
(917663600)

FOR Petitioner

**ORDER**

Shri Pawan Shabakh, PCS representing petitioner present. Heard the counsel for petitioner. Order is reserved.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)